

Central Administrative Tribunal
Principal Bench: New Delhi

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OA No. 1411/98

New Delhi, this the 9th day of September, 1999

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HON'BLE SHRI S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE SHRI KULDIP SINGH, MEMBER (J)

1. ASL.CHANDRAPAL SINGH
S.No 6810
S/O SH.NIHAL SINGH
R/O A-788, SANGAM VIHAR
NEW DELHI.
2. CT.DOODH NATH NO.6833.
S/O SH. JAI SINGH
R/O J.J.CAMP, PRASAD NGR.
MEETHAPUR, NEW DELHI.
3. SL.SUSHIL KUMAR NO.6820
S/O SH.VED PRAKASH
R/O 288 D.D.A.LIG FLAT
POCKET-A BADARPUR, NEW DELHI.
4. CT.VIMLA RANI NO.253|
W/O SH.MADAN LAL
R/O 15/242, DAKSHINPURI
NEW DELHI-62
5. CT. PREM SINGH NO.6815
S/O SH.SOHAN LAL
R/O 164, TAJPUR PAHARI
BADARPUR, NEW DELHI.
6. CT.SHIVA NAND NO.6774
S/O SH. RAMAVTAR
R/O MEETHA PUR, NEW DELHI.

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7. CT.MANAK SINGH NO.6831
S/O SH.SARNAM SINGH
R/O VILL-MEETHAPUR, NEW DELHI.

8. CT.SHANTI LAL NO.6794
S/O SH.BUDH RAM
R/O MOLAR BAND EXT.
NEW DELHI.

9. CT.OMPAL SINGH NO.6803
S/O SH.PURAN SINGH
R/O B-440, RAILWAY COLONY,
TUGLAKABAD, NEW DELHI.

10. CT.CHHIDDA LAL NO.6840
S/O SH.DAYA NAND
R/O VILL-KONDLY KALYANPURI
NEW DELHI.

11. CT.RAJINDER KUMAR 535
S/O SH.HARDAYAL
R/O 121, MOLAR BAND
BADARPUR, NEW DELHI.

12. CT.SUNIL KUMAR NO.6837.
S/O SH.JAY CHAND
R/O VILL-TIGIPUR, NEW DELHI.

13. PC.RAMBIR SINGH NO.6797
S/O SH.JAGRAM SINGH
R/O NORTHAN CAMP. LAL KAUAN,
NEW DELHI.

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14. SANJIV KUMAR 6782

S/O SH.DEVENDRA-PAL SINGH.

R/O B-25,GALI 18-A,MOLAR BAND

NEW DELHI.

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15. VED RAM NO.6819

S/O SH. RAJ PAL

R/O VILL- SAHABAD PUR MOHAMAD PUR

NEW DLEHI.

16. SANT RAM NO.6792.

S/O SH.SHIV RAM

R/O 210,EAST OF KAILASH

NEW DELHI.

17. Jai Pal Singh No.6842.

S/O SH.KHAICHU SINGH

R/O D-53,MOLAR BAND

NEW DLEHI.

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APPLICANTS

VS.

1. COMMISSIONER OF POLICE

I.P.ESTATE,NEAR I.T.O.

NEW DELHI..

2. DIRECTORATE GENERAL

HOME GUARDS AND CIVIL

DEFENCE,RANJA GARDEN,

NEW DELHI-27.

3. THE COMMANDANT, HOME GUARDS

SECOND FLOOR, VIKAS BHAWAN

NEW DELHI.

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RESPONDENTS.

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-4/-

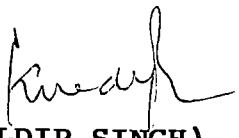
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ORDER (Oral)

By Hon'ble Shri S.R.Adige, Vice-Chairman (A)

Shri Kunwar C.M.Khan, counsel for applicants seeks permission to withdraw the O.A. Permission sought for is granted and the O.A. is dismissed as withdrawn.



(KULDIP SINGH)
Member (J)

Naresh



(S.R.ADIGE)
Vice-Chairman (A)